

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS Appeal No. 10551 of 2021- DB

(Arising out of OIA-AHD-CUSTOM-000-APP-925-928-20-21 dated 16/03/2021 passed by Commissioner of CUSTOMS-AHMEDABAD)

THE SUPREME INDUSTRIES LTD

612 Raheja Chambers Nariman Point
Mumbai, Mumbai
Maharashtra

.....Appellant

VERSUS

C.C.-AHMEDABAD

Custom House,
Near All India Radio Navrangpura,
Ahmedabad,- Gujarat

.....Respondent

APPEARANCE:

Shri. Rahul Gajera, Advocate for the Appellant

Shri, A R Kanai, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 10.10.2023

DATE OF DECISION: 09.11.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10550 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**